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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/31/2016
NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others
NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others
UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. NARASIMMAN
FOR SOY JOSEPH

R 4 and 6

S. Narasimman
5/6/17

2. SANDEEP KUMAR
FOR HARI SHANKAR MANI.

Petitioner



3. ROHAN RATASEKARAN
for
S.R. RAGHUNATHAN

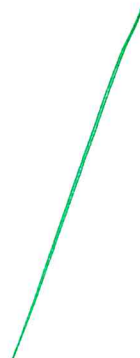
Counsel for
~~Petitioner~~
Respondent 1-3

ROD R

4. ROHAN RATASEKARAN
Proxy Counsel
for
PREETI . S. ARASU

Counsel for
Respondent 13

ROD R



ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1 to R3 and representing R13 and Shri S Narasimhan, counsel for R4 & R6 are present. Counsel for petitioner sought time for filing amended petition stating that they need to seek clarifications as the parties are in Kerala. Time extended at request with a direction to file the amended petition within two weeks and serve a copy of the same to the other side. Counsel for respondents are directed to file counter to the amended petition within a week after receipt of the same. Put up on **06.07.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc